Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Apepal No. 24 of 2011

Dated : 18th October, 2011

Present: **Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**
Hon'ble Mr. V.J. Talwar, Technical Member

Orissa Power Transmission Corporation Ltd. … Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ….Respondent(s)

Counsel for the Appellant(s) : **Mr. R.K. Mehta &**
Mr. Antaryami Upadhyay & Mr. David A
Counsel for the Respondent(s) : **Mr. Rutwik Panda for R.1**

ORDER

At the request of the learned counsel for the Appellant, post the matter on ***16.11.2011*** for further hearing.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/ss